

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3331**

**TO BE ANSWERED ON THE 1<sup>ST</sup> JANUARY, 2019/, PAUSHA 11, 1940 (SAKA)**

**MEDICAL FACILITIES IN PRISONS**

**3331. DR. SANJAY JAISWAL:  
SHRI RABINDRA KUMAR JENA:  
SHRI JAGDAMBIKA PAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of medical officers appointed for each prison in the country, State-wise;**
- (b) the standard medical officer to prisoner ratio as accepted nationally and the distribution of medical officer to prisoner ratio prevailing in the country, State-wise;**
- (c) the total number of gynaecologist appointed for each prison in the country and ratio of gynaecologist to women prisoner in each State; and**
- (d) the steps taken by the Government to improve the infrastructure of medical facilities in prisons, including appointments of doctors, pharmacists and paramedic staff in prisons?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): As per data published by National Crime Records Bureau (NCRB), State/UT wise details of sanctioned and actual strength of Medical Staff, as on 31.12.2015, are given in Annexure-I. The latest published data of prison statistics is up to the year 2015.**

**(b) & (c): As per Model Prison Manual 2016 circulated by the Ministry of Home Affairs to all States and UTs, Hospital accommodation should be provided on the scale of 5% of the authorised capacity of all Central and District Prisons. Big**

**hospitals, with 50 beds and above shall be called 'A' type hospitals. Other hospitals, with less than 50 beds, shall be called 'B' type hospitals. The staff and equipment for the two types of hospital shall be:**

	<b>Officers</b>	<b>'A'</b>	<b>'B'</b>
<b>1</b>	<b>Chief Medical Officer (in the rank of Civil Surgeon with Post Graduate Qualification)</b>	<b>1</b>	<b>1</b>
<b>2</b>	<b>Assistant Civil Surgeons</b>	<b>7</b>	<b>4</b>
<b>3</b>	<b>Staff Nurses</b>	<b>6</b>	<b>3</b>
<b>4</b>	<b>Pharmacists</b>	<b>4</b>	<b>2</b>
<b>5</b>	<b>Male/Female Nursing assistants</b>	<b>6</b>	<b>3</b>
<b>6</b>	<b>Laboratory Technicians (to be trained in handling all equipments including E.C.G., X-ray and portable X-ray machines)</b>	<b>3</b>	<b>1</b>
<b>7</b>	<b>Psychiatric Counsellors</b>	<b>2</b>	<b>1</b>
<b>8</b>	<b>Junior Assistant</b>	<b>1</b>	<b>1</b>

**Amongst the Assistant Civil Surgeons, there shall be one MD (Gynaecology) each in both the above types of Hospitals in Prisons.**

**Data regarding the total number of Gynaecologists and ratio of gynaecologist to women prisoner in each State is not maintained centrally.**

**(d) : 'Prisons' is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. The administration and management of prisons is primarily the responsibility of respective State Governments. The State and UT Administrations are competent to take appropriate decisions to improve the infrastructure of medical facilities in prisons, including appointments of doctors, pharmacists and paramedic staff in prisons etc. However, the Ministry of Home Affairs(MHA) has issued various advisories to the States and UTs from time to time, for providing appropriate medical care services in jails. The Model Prison Manual 2016 circulated by MHA to all States and UTs also has a dedicated chapter on 'Medical Care' and for 'Women Prisoners' etc.**

**State/UT-wise Sanctioned and Actual Strength of Medical Staff  
as on 31<sup>st</sup> December 2015**

Sl. No.	State/UT	Medical Staff	
		Resident Medical Officer /Medical Officer	
		Sanctioned	Actual
(1)	(2)	(3)	(4)
1	ANDHRA PRADESH	18	13
2	ARUNACHAL PRADESH	2	1
3	ASSAM	31	28
4	BIHAR	226	159
5	CHHATTISGARH	43	9
6	GOA	1	1
7	GUJARAT	29	28
8	HARYANA	38	19
9	HIMACHAL PRADESH	5	2
10	JAMMU & KASHMIR	18	15
11	JHARKHAND	48	18
12	KARNATAKA	18	7
13	KERALA	8	7
14	MADHYA PRADESH	57	10
15	MAHARASHTRA	44	28
16	MANIPUR	9	8
17	MEGHALAYA	4	4
18	MIZORAM	4	2
19	NAGALAND	11	11
20	ODISHA	90	41
21	PUNJAB	38	38
22	RAJASTHAN	37	8
23	SIKKIM	1	1
24	TAMIL NADU	26	22
25	TELANGANA	22	15
26	TRIPURA	3	3
27	UTTAR PRADESH	134	86
28	UTTARAKHAND	10	1
29	WEST BENGAL	40	6
	<b>TOTAL (STATES)</b>	<b>1015</b>	<b>591</b>
30	A & N ISLANDS	1	1
31	CHANDIGARH	1	1
32	D & N HAVELI	0	0
33	DAMAN & DIU	0	0
34	DELHI	134	63
35	LAKSHADWEEP	0	0
36	PUDUCHERRY	1	1
	<b>TOTAL (UTs)</b>	<b>137</b>	<b>66</b>
	<b>TOTAL (ALL-INDIA)</b>	<b>1152</b>	<b>657</b>

